## COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO.286 OF 2016**

Dated: 7<sup>th</sup> December, 2017

CORAM: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Changodar Chamber of Commerce & Industries .... Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission & Anr. .... Respondent(s)

## **ORDER**

The matter could not be taken up due to administrative reasons.

List the matter on 12.02.2018.

COURT MASTER